

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:53  
ANSWERED ON:26.11.2014  
URBAN DEVELOPMENT SCHEMES  
Kumar Dr. Virendra ;Patel Shri Dilip

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of proposals received by the Government from various State Governments for the development of cities and towns including cities in backward areas during the last three years and the current year, year and State-wise;
- (b) the details of proposals cleared and funds sanctioned/released, city, year and State-wise;
- (c) the details of proposals still pending, State-wise and the reasons for such pendency; and
- (d) the time by which pending proposals are likely to be cleared and funds sanctioned/released?

**Answer**

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO 53 FOR 26.11.2014 REGARDING "URBAN DEVELOPMENT SCHEMES".

(a) to (d): Details of projects sanctioned under Urban Infrastructure and Governance (UIG) sub-mission and under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) during the last three years, city, year and State-wise along with Additional Central Assistance (ACA) committed and released for utilization are at Annexure-I and Annexure-II.

No projects has either been sanctioned or is pending for approval or funds released during the current year i.e. 2014-15 as JnNURM has ended on 31.03.2014.

Details of proposal sanctioned and fund released, State-wise, Year-wiseduring the last three years and current year under the 10% Lumpsum provision Scheme for North East Region are at Annexure-III.

Details of proposal sanctioned and fund released, State-wise, Year- wise during the last three years and current year under the Urban Infrastructure Development in Satellite towns around seven mega cities (UIDSST) are at Annexure-IV.

Details of proposal sanctioned and fund released, State-wise, Year-wise during the last three years and current year under the North Eastern Region Urban Development Programmed (NERUDP) are at Annexure-V.

No new proposals are pending in the 10% Lumpsum scheme, UIDSST scheme and NERUDP scheme for sanction.

Details of proposals sanctioned for procurement of upto 10,000 buses with special focus on Hill States and ancillary infrastructure in pursuance to budget speech for 2013-14 and details of remaining proposals are at annexure – VI. Since the JnNURM has ended on 31-03-2014, the remaining proposals cannot be considered for sanction.

Details of assistance to State Government/Union Territories (UTs)/ Urban Local Bodies (ULBs) upto 80% for taking up Traffic and Transportation Studies/Common Mobility Plan/Preparation of Details Project Reports (DPRs) (limited up to 50% in case of DPRs for Mass Rapid Transit System (MRTS) under the scheme Urban Transport Planning is at annexure – VII.

Details of Metro Rail proposal sanctioned and status thereon are at Annexure-VIIIA&B.